IN THE HIGH COURT OF ORISSA,CUTTACK

Institution of Applications for issue of Certified Copies.

Report on :20-11-2026

Date : 20.11.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
87516/2026	20.11.2026	WP(C)-38169/2026	P.K.JENA	C.O.		Order Dtd. 2026-11-18	WRIT BRANCH-1	(Se No- 31)
87517/2026	20.11.2026	WP(C)-38165/2026	P.K.JENA	C.O.		Order Dtd. 2026-11-18	WRIT BRANCH-4	(Se No- 37)
87518/2026	20.11.2026	WP(C)-37839/2026	P.K.JENA	C.O.		Order Dtd. 2026-11-12	WRIT BRANCH-2	(Se No-
87519/2026	20.11.2026	WP(C)-37827/2026	P.K.JENA	C.O.		Order Dtd. 2026-11-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106
87520/2026	20.11.2026	WP(C)-37824/2026	P.K.JENA	C.O.		Order Dtd. 2026-11-12	WRIT BRANCH-8	(Se No- 60)
87521/2026	20.11.2026	WP(C)-19501/2026	L.D.SAHOO	C.O.		Order Dtd. 2026-11-06	WRIT BRANCH-8	(Se No- 43)
87524/2026	20.11.2026	WP(C)-37371/2026	S.DASH	C.O.		Order Dtd. 2026-11-12	WRIT BRANCH-3	(Se No- 11)
87525/2026	20.11.2026	CRLMC-4286/2026	D.P.DASH	C.O.				(Se No- 11)
87526/2026	20.11.2026	TRP(C)-419/2025	M.MOHANTY	C.O.			M.J.C.	(Se No-
87527/2026	20.11.2026	TRP(C)-345/2026	S.BARIK	C.O.	COURT NO. 16		M.J.C.	(Se No-
87529/2026	20.11.2026	TRP(C)-351/2026	R.MOHANTY	C.O.	COURT NO. 16			(Se No-
87530/2026	20.11.2026	TRP(C)-419/2025	A.K.BEHERA	C.O.	COURT NO. 16		M.J.C.	(Se No-
87531/2026	20.11.2026	CRLA-563/2026	P SAHU	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-
87532/2026	20.11.2026	RPFAM-220/2026	A.K.SRICHANDAN	C.O.	COURT NO. 16			(Se No-

	87534/2026	20.11.2026	TRP(C)-367/2026	A.K.MOHANTY	C.O.	COURT NO. 16		M.J.C.	(Se No-
	87535/2026	20.11.2026	TRP(C)-368/2026	A.K.MOHANTY	C.O.	COURT NO. 16			(Se No-
	87536/2026	20.11.2026	WP(C)-10298/2026	BIKRAM BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-10-09		(Se No-
	87537/2026	20.11.2026	CRLA-1125/2025	H.SUNDARA	C.O.	COURT NO. 2			(Se No-
	87538/2026	20.11.2026	WP(C)-38486/2026	G.SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2026-11-19		(Se No-
	87539/2026	20.11.2026	CRLMP-1806/2026	B.B.MOHAPATRA	C.O.	COURT NO. 2			(Se No-
	87541/2026	20.11.2026	CRLMP-1803/2026	P.K.SAHOO	C.O.	COURT NO. 2			(Se No-
	87542/2026	20.11.2026	CRLMC-4247/2026	A.K.RANA	C.O.	COURT NO. 2			(Se No-
	87543/2026	20.11.2026	CRLMC-4168/2026	L.N.RAYATSINGH	C.O.	COURT NO. 2			(Se No-
	87544/2026	20.11.2026	CRLMC-4148/2026	S.K.SUNDARA	C.O.	COURT NO. 2			(Se No-
	87545/2026	20.11.2026	CRLMC-3389/2026	S.K.NAYAK	C.O.	COURT NO. 15			(Se No-
	87546/2026	20.11.2026	CRLMC-3670/2025	S.BEHERA	C.O.	COURT NO. 15			(Se No-
	87547/2026	20.11.2026	CRLMC-3670/2025	M/S SATABDI SAMANTARAY, A.K.PATRA	C.O.	COURT NO. 15			(Se No-
	87548/2026	20.11.2026	CRLMC-4298/2026	P.MUDULI	C.O.	COURT NO. 15			(Se No-
	87550/2026	20.11.2026	WP(C)-25791/2026	S C MEKAP	C.O.	COURT NO. 15	Order Dtd. 2026-11-19		(Se No-
	87551/2026	20.11.2026	WP(C)-24610/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-11-19		(Se No-
	87552/2026	20.11.2026	WP(C)-36339/2026	S K SAHU	C.O.	COURT NO. 15	Order Dtd. 2026-11-18	WRIT BRANCH-4	(Se No- 52)
	87553/2026	20.11.2026	WP(C)-33395/2026	L.D.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-12-21	WRIT BRANCH-4	(Se No- 37)
	87554/2026	20.11.2026	CRLA-184/2026	T.R.MOHAPATRA	C.O.	COURT NO. 1		CRIMINAL APPEAL	(Se No-
	87555/2026	20.11.2026	WP(C)-37466/2026	S K SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-12-09		(Se No-
	87556/2026	20.11.2026	WP(C)-31974/2026	S K SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-11-18		(Se No-
	87557/2026	20.11.2026	WP(C)-37298/2026	D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-11-10	WRIT BRANCH	(Se No- 10

								(DIVISION BENCH-1)	
	87558/2026	20.11.2026	WP(C)-37297/2026	D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-11-10	WRIT BRANCH-2	(Se No-
	87559/2026	20.11.2026	BLAPL-11300/2026	M.PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-03		(Se No-
	87560/2026	20.11.2026	WP(C)-38356/2026	B.B.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-12-09	WRIT BRANCH-7	(Se No- 15)
	87561/2026	20.11.2026	WP(C)-38447/2026	L.D.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-11-19		(Se No- 15)
	87562/2026	20.11.2026	BLAPL-11142/2026	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-05	BAIL-2	(Se No-
	87563/2026	20.11.2026	BLAPL-10402/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17	BAIL-2	(Se No- 19)
	87564/2026	20.11.2026	BLAPL-10293/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17	BAIL-2	(Se No- 10)
	87565/2026	20.11.2026	BLAPL-10244/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17		(Se No- 10)
	87566/2026	20.11.2026	BLAPL-10242/2026	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17	BAIL-1	(Se No- 13)
	87567/2026	20.11.2026	BLAPL-10240/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17		(Se No- 13)
	87568/2026	20.11.2026	BLAPL-10232/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17		(Se No- 13)
	87569/2026	20.11.2026	BLAPL-10230/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17		(Se No- 13)
	87570/2026	20.11.2026	BLAPL-10196/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17		(Se No- 13)
	87571/2026	20.11.2026	BLAPL-9223/2026	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-18	BAIL-1	(Se No-
	87573/2026	20.11.2026	BLAPL-5328/2026	B.P.TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-18		(Se No-
	87574/2026	20.11.2026	BLAPL-10218/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-17	BAIL-1	(Se No-
	87575/2026	20.11.2026	BLAPL-4865/2026	M.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-18	BAIL-2	(Se No-
	87577/2026	20.11.2026	WP(C)-36970/2026	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-10		(Se No-

	87578/2026	20.11.2026	WP(C)-36992/2026	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-10	WRIT BRANCH-5	(Se No- 23)
	87579/2026	20.11.2026	WP(C)-37136/2026	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-10		(Se No- 23)
	87583/2026	20.11.2026	WP(C)-21537/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-12	WRIT BRANCH-4	(Se No- 27)
	87586/2026	20.11.2026	WP(C)-33489/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-12		(Se No- 27)
	87588/2026	20.11.2026	WP(C)-27024/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-12		(Se No- 27)
	87591/2026	20.11.2026	WP(C)-31882/2026	P K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-10		(Se No- 27)
	87594/2026	20.11.2026	RSA-309/2010	S R PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19	SECOND APPEAL	(Se No-
	87596/2026	20.11.2026	WP(C)-37992/2026	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No-
	87598/2026	20.11.2026	WP(C)-37747/2026	B.S.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-12-09		(Se No-
	87599/2026	20.11.2026	RSA-178/2021	M BEHERA	C.O.	COURT NO. 1	Order Dtd. 2027-01-20	SECOND APPEAL	(Se No-
	87603/2026	20.11.2026	WP(C)-11923/2023	S K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2027-01-04	WRIT BRANCH-2	(Se No-
	87606/2026	20.11.2026	WP(C)-11915/2023	S K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2027-01-04	WRIT BRANCH-2	(Se No-
	87609/2026	20.11.2026	WP(C)-37991/2026	T.K.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-11-16		(Se No-
	87611/2026	20.11.2026	WP(C)-11919/2023	S K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2027-01-04	WRIT BRANCH-2	(Se No-
	87612/2026	20.11.2026	WP(C)-37988/2026	T.K.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-11-16	WRIT BRANCH-2	(Se No-
	87614/2026	20.11.2026	WP(C)-11903/2023	S K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2027-01-04	WRIT BRANCH-2	(Se No-
	87618/2026	20.11.2026	WP(C)-15607/2026	S K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2027-01-04		(Se No-
	87620/2026	20.11.2026	WP(C)-36328/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 11
	87621/2026	20.11.2026	CMP-1993/2026	P.K.BARIK	C.O.	COURT NO. 9			(Se No- 11

	87622/2026	20.11.2026	WP(C)-30594/2026	R C MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-12-03		(Se No- 11
	87625/2026	20.11.2026	WP(C)-30368/2026	R C MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-12-03	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10
	87626/2026	20.11.2026	RSA-559/2026	R.K.PATRA	C.O.	COURT NO. 12			(Se No- 10
	87627/2026	20.11.2026	CRLMC-4266/2026	A.MOHANTY	C.O.	COURT NO. 12			(Se No- 10
	87628/2026	20.11.2026	WP(C)-30593/2026	R C MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-12-03	WRIT BRANCH-3	(Se No- 51
	87630/2026	20.11.2026	CRLMC-4300/2026	A.K.BEHERA	C.O.	COURT NO. 9		CRIMINAL MISC	(Se No-
	87631/2026	20.11.2026	WP(C)-31111/2026	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-12-03	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11
	87632/2026	20.11.2026	ABLAPL-13146/2026	M NANDY	C.O.	COURT NO. 9	Order Dtd. 2026-11-18		(Se No- 11
	87634/2026	20.11.2026	CRLMC-4301/2026	P.N.BEHERA	C.O.	COURT NO. 9			(Se No- 11
	87635/2026	20.11.2026	WP(C)-21532/2026	A.K.PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-11-12	WRIT BRANCH-5	(Se No- 32
	87638/2026	20.11.2026	CRLMC-4312/2026	M.R.SAHOO	C.O.	COURT NO. 9			(Se No- 32
	87639/2026	20.11.2026	WP(C)-31108/2026	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-12-03	WRIT BRANCH-2	(Se No-
	87641/2026	20.11.2026	WP(C)-22336/2026	A.K.PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-11-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10
	87642/2026	20.11.2026	CRLMC-4315/2026	N.SAHOO	C.O.	COURT NO. 9			(Se No- 10
	87643/2026	20.11.2026	CRLMC-4319/2026	N.SAHOO	C.O.	COURT NO. 9			(Se No- 10
	87644/2026	20.11.2026	WP(C)-21309/2026	A.K.PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-11-12		(Se No- 10

	87646/2026	20.11.2026	WP(C)-38480/2026	R K DEHURY	C.O.	COURT NO. 9	Order Dtd. 2027-01-04	WRIT BRANCH-5	(Se No- 23)
	87647/2026	20.11.2026	ABLAPL-13144/2026	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2027-01-13		(Se No- 23)
	87648/2026	20.11.2026	CRLA-1100/2026	P.C.DAS	C.O.	COURT NO. 15			(Se No- 23)
	87649/2026	20.11.2026	WP(C)-22832/2026	A.K.PANDA	C.O.	COURT NO. 15	Order Dtd. 2026-11-12	WRIT BRANCH-1	(Se No-
	87650/2026	20.11.2026	WP(C)-37423/2026	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-11-18		(Se No-
	87651/2026	20.11.2026	TRPCRL-97/2026	M.MOHANTY	C.O.	COURT NO. 15			(Se No-
	87652/2026	20.11.2026	WP(C)-22825/2026	A.K.PANDA	C.O.	COURT NO. 15	Order Dtd. 2026-11-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116
	87653/2026	20.11.2026	TRPCRL-73/2026	J.R.SAHOO	C.O.	COURT NO. 2			(Se No- 116
	87655/2026	20.11.2026	WP(C)-21321/2026	A.K.PANDA	C.O.	COURT NO. 2	Order Dtd. 2026-11-12		(Se No- 116
	87656/2026	20.11.2026	CRLMC-4316/2026	S.K.MOHANTY	C.O.	COURT NO. 2			(Se No- 116
0	87657/2026	20.11.2026	CRLMC-4306/2026	P.MUDULI	C.O.	COURT NO. 2			(Se No- 116
1	87658/2026	20.11.2026	ABLAPL-13143/2026	SR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2026-11-18	BAIL-2	(Se No- 10)
2	87659/2026	20.11.2026	CRLMC-4235/2026	KSHITISH	C.O.	COURT NO. 2			(Se No- 10)
3	87660/2026	20.11.2026	ABLAPL-13141/2026	S DASH	C.O.	COURT NO. 17	Order Dtd. 2027-01-13		(Se No- 10)
4	87661/2026	20.11.2026	CRLMC-4214/2026	H.S.PAIKRAY	C.O.	COURT NO. 15			(Se No- 10)
5	87662/2026	20.11.2026	ABLAPL-13138/2026	B.S.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-11-18		(Se No- 10)
6	87663/2026	20.11.2026	WA-253/2025	B.K.PARHI	C.O.	COURT NO. 1			(Se No- 10)

7	87664/2026	20.11.2026	ABLAPL-13133/2026	HK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-11-18		(Se No- 10)
8	87665/2026	20.11.2026	ABLAPL-13131/2026	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2027-01-13		(Se No- 10)
9	87666/2026	20.11.2026	ABLAPL-13127/2026	B.P.TANGA	C.O.	COURT NO. 17	Order Dtd. 2026-12-07		(Se No- 10)
0	87667/2026	20.11.2026	ABLAPL-13125/2026	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 10)
1	87668/2026	20.11.2026	ABLAPL-13124/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 10)
2	87669/2026	20.11.2026	ABLAPL-13122/2026	A.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 10)
3	87670/2026	20.11.2026	ABLAPL-13069/2026	BISWAJIT PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-11-18	BAIL-2	(Se No-
4	87671/2026	20.11.2026	ABLAPL-12834/2026	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No-
5	87672/2026	20.11.2026	CRLREV-877/2013	S.R.PTTANAIK	C.O.	COURT NO. 17	Order Dtd. 2026-11-17	CRIMINAL REVISION	(Se No-
6	87673/2026	20.11.2026	ABLAPL-12716/2026	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-11-10	BAIL-2	(Se No- 12)
7	87674/2026	20.11.2026	ABLAPL-12650/2026	PRAMOD KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2026-11-06		(Se No- 12)
8	87675/2026	20.11.2026	ABLAPL-9858/2026	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 12)
9	87676/2026	20.11.2026	WP(C)-38494/2026	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No- 12)
0	87677/2026	20.11.2026	ABLAPL-9565/2026	PRITAM KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 12)
1	87678/2026	20.11.2026	CMP-2036/2026	B.K.ROUT	C.O.	COURT NO. 2 OLD		WRIT BRANCH-4	(Se No- 17)
2	87679/2026	20.11.2026	ABLAPL-4892/2026	P.SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-09-24	BAIL-1	(Se No- 15)
3	87680/2026	20.11.2026	CMP-2012/2026	P.K.BEHERA	C.O.	COURT NO. 17			(Se No- 15)

4	87681/2026	20.11.2026	CRLMC-2936/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD			(Se No- 15)
5	87682/2026	20.11.2026	WP(C)-38497/2026	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 15)
6	87683/2026	20.11.2026	WP(C)-32025/2026	A.K.RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-12-15		(Se No- 15)
7	87684/2026	20.11.2026	CMP-2034/2026	R.M.NAYAK	C.O.	COURT NO. 3 OLD			(Se No- 15)
8	87685/2026	20.11.2026	WP(C)-23767/2026	A.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-12	WRIT BRANCH-1	(Se No-
9	87686/2026	20.11.2026	WP(C)-22674/2026	A.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-12	WRIT BRANCH-2	(Se No-
0	87687/2026	20.11.2026	WP(C)-24591/2026	A.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-12	WRIT BRANCH-3	(Se No- 33)
1	87688/2026	20.11.2026	BLAPL-6478/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-18	BAIL-2	(Se No- 10)
2	87690/2026	20.11.2026	ABLAPL-13121/2026	S.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-18	BAIL-2	(Se No-
3	87692/2026	20.11.2026	WP(C)-37113/2026	S.K.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-12-09		(Se No-
4	87693/2026	20.11.2026	WP(C)-22822/2026	A.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-12	WRIT BRANCH-1	(Se No-
5	87694/2026	20.11.2026	WP(C)-23685/2026	A.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-12		(Se No-
6	87695/2026	20.11.2026	WP(C)-22432/2026	A.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-12		(Se No-
7	87698/2026	20.11.2026	WP(C)-32763/2026	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-11-30	WRIT BRANCH-4	(Se No- 37)
8	87703/2026	20.11.2026	ABLAPL-13192/2026	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2027-01-05		(Se No- 37)
9	87705/2026	20.11.2026	BLAPL-10382/2026	SP SAMANATA	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 37)
0	87707/2026	20.11.2026	BLAPL-10269/2026	SP SAMANATA	C.O.	COURT NO. 17	Order Dtd. 2026-11-18	BAIL-1	(Se No-
1	87708/2026	20.11.2026	BLAPL-10283/2026	M DAS	C.O.	COURT NO. 17	Order Dtd. 2026-11-18	BAIL-1	(Se No-
2	87709/2026	20.11.2026	BLAPL-6575/2026	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-11-18	BAIL-2	(Se No- 12)

3	87711/2026	20.11.2026	ABLAPL-13157/2026	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No- 12)
4	87715/2026	20.11.2026	WP(C)-34600/2026	S.K.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-11-11	WRIT BRANCH-2	(Se No- 50)
5	87716/2026	20.11.2026	WP(C)-37100/2026	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No- 50)
6	87718/2026	20.11.2026	WP(C)-35655/2026	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-12-02	WRIT BRANCH-4	(Se No- 17)
7	87721/2026	20.11.2026	WP(C)-32681/2026	S.C.ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2026-12-10		(Se No- 17)
8	87722/2026	20.11.2026	WP(C)-31689/2026	B DAS	C.O.	COURT NO. 12	Order Dtd. 2026-11-10	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
9	87723/2026	20.11.2026	WP(C)-35056/2026	J.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2027-01-11	WRIT BRANCH-8	(Se No- 39)
0	87725/2026	20.11.2026	CRLREV-251/2024	D.P.DASH	C.O.	COURT NO. 16	Order Dtd. 2026-11-20	CRIMINAL REVISION	(Se No-
1	87726/2026	20.11.2026	BLAPL-3538/2026	M NANDY	C.O.	COURT NO. 16	Order Dtd. 2026-11-19	BAIL-1	(Se No-
2	87727/2026	20.11.2026	WP(C)-26471/2020	K.N.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-11-18	WRIT BRANCH-4	(Se No- 38)
3	87728/2026	20.11.2026	WP(C)-26471/2020	S.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-11-18	WRIT BRANCH-4	(Se No- 38)
4	87729/2026	20.11.2026	WP(C)-37711/2026	R.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-12-14		(Se No- 38)
5	87731/2026	20.11.2026	WP(C)-31370/2026	R.C.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-11-20	WRIT BRANCH-5	(Se No- 23)
6	87732/2026	20.11.2026	ABLAPL-13162/2026	ANITA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-11-19		(Se No- 23)
7	87733/2026	20.11.2026	SA-30/1988	D.NAYAK	C.O.	COURT NO. 1	Judgement Dtd. 2026-10-30	SECOND APPEAL	(Se No-
8	87734/2026	20.11.2026	CRLA-1276/2023	C.SAMAL	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
9	87735/2026	20.11.2026	BLAPL-10677/2026	NARENDRA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20		(Se No-
0	87737/2026	20.11.2026	CRLA-203/2015	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-11-18	CRIMINAL APPEAL	(Se No-

1	87738/2026	20.11.2026	JCRLA-15/2024	S.K.BHANJDEO	C.O.	COURT NO. 5	Judgement Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
2	87739/2026	20.11.2026	WP(C)-36737/2026	U.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-12-02		(Se No-
3	87740/2026	20.11.2026	WP(C)-36570/2026	U.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-12-02	WRIT BRANCH-5	(Se No- 21)
4	87741/2026	20.11.2026	WP(C)-36571/2026	U.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-12-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10
6	87744/2026	20.11.2026	ABLAPL-9386/2026	BR SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-18		(Se No- 10
5	87747/2026	20.11.2026	ABLAPL-13164/2026	BR SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-19		(Se No- 10
7	87749/2026	20.11.2026	ABLAPL-13165/2026	BR SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-19		(Se No- 10
8	87750/2026	20.11.2026	CONTC-7746/2026	MANGULU NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-13	CONTEMPT	(Se No-
9	87752/2026	20.11.2026	ABLAPL-13324/2026	BR SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-19		(Se No-
0	87754/2026	20.11.2026	ABLAPL-7461/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-19		(Se No-
1	87756/2026	20.11.2026	ABLAPL-10105/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-19		(Se No-
2	87757/2026	20.11.2026	FAO-814/2026	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-11		(Se No-
3	87759/2026	20.11.2026	ABLAPL-13193/2026	P. N. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No-
4	87762/2026	20.11.2026	ABLAPL-12305/2026	SNEHASISH BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No-
6	87763/2026	20.11.2026	ABLAPL-13183/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No-
5	87765/2026	20.11.2026	ABLAPL-13172/2026	RASHMI PRAVA DAS	C.O.	COURT NO. 17	Order Dtd. 2026-11-19	BAIL-2	(Se No-
7	87768/2026	20.11.2026	ABLAPL-13128/2026	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-11-18	BAIL-2	(Se No- 17)
8	87769/2026	20.11.2026	CMP-2028/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 17)
9	87774/2026	20.11.2026	WP(C)-37492/2026	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2026-12-11		(Se No- 17)

0	87776/2026	20.11.2026	CMP-2016/2026	Y.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 17)
1	87778/2026	20.11.2026	CRLMC-2878/2026	C.SAHU	C.O.	COURT NO. 15	Order Dtd. 2026-12-07		(Se No- 17)
2	87782/2026	20.11.2026	LAA-114/2026	B.K.LENKA	C.O.	COURT NO. 16	Order Dtd. 2026-12-21		(Se No- 17)
3	87784/2026	20.11.2026	CRLMC-5404/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(Se No- 17)
4	87786/2026	20.11.2026	CMP-2015/2026	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 17)
5	87788/2026	20.11.2026	CRLMP-1475/2026	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 17)
6	87791/2026	20.11.2026	CMP-2041/2026	R.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 17)
7	87792/2026	20.11.2026	WP(C)-37085/2026	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20		(Se No- 17)
8	87795/2026	20.11.2026	WP(C)-37772/2026	D.P.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20	WRIT BRANCH-5	(Se No- 21)
9	87797/2026	20.11.2026	WP(C)-38543/2026	L.D.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20	WRIT BRANCH-8	(Se No- 42)
0	87800/2026	20.11.2026	WP(C)-38642/2026	L.D.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20		(Se No- 42)
1	87802/2026	20.11.2026	WP(C)-36520/2026	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-18		(Se No- 42)
2	87804/2026	20.11.2026	WP(C)-37516/2026	A.K.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-11-20		(Se No- 42)
3	87806/2026	20.11.2026	WP(C)-37059/2026	P.K.PATTANAIK	C.O.	COURT NO. 12	Order Dtd. 2026-11-10	WRIT BRANCH-6	(Se No- 36)
4	87808/2026	20.11.2026	WP(C)-37091/2026	P.K.PATTANAIK	C.O.	COURT NO. 12	Order Dtd. 2026-11-10	WRIT BRANCH-2	(Se No- 45)
5	87810/2026	20.11.2026	ABLAPL-2415/2026	SRINIBAS MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11-19		(Se No- 45)

6	87845/2026	20.11.2026	BLAPL-12323/2026	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20		(Se No- 45)
7	87847/2026	20.11.2026	WP(C)-38509/2026	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19	WRIT BRANCH-2	(Se No-
8	87849/2026	20.11.2026	WP(C)-38508/2026	P BASTIA	C.O.	COURT NO. 12	Order Dtd. 2026-11-20		(Se No-
9	87855/2026	20.11.2026	BLAPL-12413/2026	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-20		(Se No-
0	87857/2026	20.11.2026	BLAPL-6784/2026	A K NAYEK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19	BAIL-1	(Se No- 15)
1	87858/2026	20.11.2026	WP(C)-33634/2026	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-18	WRIT BRANCH-1	(Se No-
2	87859/2026	20.11.2026	WP(C)-20703/2026	J DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 12(
3	87860/2026	20.11.2026	CRLMC-4313/2026	P PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 12(
4	87862/2026	20.11.2026	BLAPL-3232/2026	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 12(
5	87864/2026	20.11.2026	BLAPL-12107/2026	K K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-16		(Se No- 12(
6	87868/2026	20.11.2026	WP(C)-37608/2026	S.K.LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-12-09		(Se No- 12(
7	87874/2026	20.11.2026	ABLAPL-13206/2026	B.TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 12(
8	87877/2026	20.11.2026	ABLAPL-13203/2026	A.K.SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 12(
9	87879/2026	20.11.2026	ABLAPL-13201/2026	H.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2027-01-19		(Se No- 12(
0	87885/2026	20.11.2026	WP(C)-29244/2026	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19	WRIT BRANCH-3	(Se No- 51)
1	87887/2026	20.11.2026	ABLAPL-13200/2026	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2027-01-19	BAIL-2	(Se No-
2	87889/2026	20.11.2026	ABLAPL-13198/2026	S.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-12-03		(Se No-
3	87891/2026	20.11.2026	ABLAPL-13175/2026	P.C.DASH	C.O.	COURT NO. 17	Order Dtd. 2027-01-18	BAIL-2	(Se No- 11)

4	87893/2026	20.11.2026	ABLAPL-13185/2026	R.K.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2027-01-19		(Se No- 11)
5	87894/2026	20.11.2026	ABLAPL-13185/2026	R.K.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2027-01-19		(Se No- 11)
6	87896/2026	20.11.2026	ABLAPL-10188/2026	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-11-19	BAIL-1	(Se No-
7	87897/2026	20.11.2026	ABLAPL-13184/2026	A.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2027-01-18		(Se No-
8	87898/2026	20.11.2026	ABLAPL-13178/2026	S.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No-
9	87900/2026	20.11.2026	ABLAPL-13177/2026	S.P.SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19	BAIL-1	(Se No-
0	87901/2026	20.11.2026	WP(C)-35263/2026	N.K.ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-12-03	WRIT BRANCH-5	(Se No- 23)
1	87902/2026	20.11.2026	ABLAPL-13176/2026	C.R.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-11-19	BAIL-2	(Se No- 19)
2	87904/2026	20.11.2026	ABLAPL-13168/2026	B.TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 19)
3	87905/2026	20.11.2026	ABLAPL-13190/2026	ASHOK KUMAR SARANGI	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 19)
4	87906/2026	20.11.2026	ABLAPL-13166/2026	D.P.DASH	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 19)
6	87907/2026	20.11.2026	ABLAPL-13191/2026	G.R.DHAL	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 19)
5	87908/2026	20.11.2026	ABLAPL-13158/2026	A.K.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 19)
7	87909/2026	20.11.2026	ABLAPL-13156/2026	M.R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-11-19		(Se No- 19)
8	87911/2026	20.11.2026	ABLAPL-13155/2026	S.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-11-19	BAIL-1	(Se No-
9	87912/2026	20.11.2026	ABLAPL-13153/2026	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-11-25		(Se No-
0	87913/2026	20.11.2026	ABLAPL-13150/2026	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-11-26		(Se No-
1	87914/2026	20.11.2026	CRLMP-1869/2026	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-11-20		(Se No-
2	87915/2026	20.11.2026	ABLAPL-13148/2026	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No-

3	87916/2026	20.11.2026	CMP-1819/2026	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No-
4	87917/2026	20.11.2026	ABLAPL-12984/2026	B.P.PANI	C.O.	COURT NO. 17	Order Dtd. 2026-11-19	BAIL-2	(Se No-
5	87918/2026	20.11.2026	CMP-1802/2026	R.CH.ROUT	C.O.	COURT NO. 8	Order Dtd. 9999-12-31		(Se No-
6	87919/2026	20.11.2026	ABLAPL-12302/2026	A.K.JATI	C.O.	COURT NO. 8	Order Dtd. 2026-11-19		(Se No-
7	87920/2026	20.11.2026	ABLAPL-12301/2026	A.K.JATI	C.O.	COURT NO. 8	Order Dtd. 2026-11-19		(Se No-
8	87921/2026	20.11.2026	ABLAPL-12229/2026	S.K.ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-11-18		(Se No-
9	87922/2026	20.11.2026	ABLAPL-10610/2026	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-09-24	BAIL-2	(Se No-
0	87923/2026	20.11.2026	BLAPL-10341/2026	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No-
1	87924/2026	20.11.2026	BLAPL-10336/2026	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19	BAIL-2	(Se No- 10)
2	87925/2026	20.11.2026	ABLAPL-10032/2026	P.K.PANI	C.O.	COURT NO. 17	Order Dtd. 2026-09-10	BAIL-1	(Se No- 13)
3	87926/2026	20.11.2026	BLAPL-10327/2026	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2026-11-19		(Se No- 13)
4	87927/2026	20.11.2026	ABLAPL-9454/2026	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-11-18		(Se No- 13)
5	87928/2026	20.11.2026	BLAPL-10098/2026	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-12		(Se No- 13)
6	87929/2026	20.11.2026	BLAPL-8183/2026	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-18		(Se No- 13)
7	87930/2026	20.11.2026	ABLAPL-14732/2025	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 13)
8	87931/2026	20.11.2026	BLAPL-6657/2026	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 13)
9	87932/2026	20.11.2026	ABLAPL-13196/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 13)
0	87933/2026	20.11.2026	BLAPL-6619/2026	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19	BAIL-2	(Se No- 10)
1	87934/2026	20.11.2026	BLAPL-6616/2026	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19		(Se No- 10)

2	87936/2026	20.11.2026	BLAPL-3828/2026	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-11-19	BAIL-1	(Se No-
3	87941/2026	20.11.2026	MACA-992/2013	J DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-19	MISC. APPEAL SEC.	(Se No-
4	87952/2026	20.11.2026	CRLA-290/2026	D.K.JENA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No-
5	87955/2026	20.11.2026	WP(C)-16372/2025	S K SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-12-17	WRIT BRANCH-6	(Se No- 26)
5	87956/2026	20.11.2026	WP(C)-17110/2026	S K SAHU	C.O.	COURT NO. 9	Order Dtd. 2026-12-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108
7	87957/2026	20.11.2026	WP(C)-29426/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No- 108
8	87958/2026	20.11.2026	WP(C)-9521/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No- 39)
9	87959/2026	20.11.2026	WP(C)-9593/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-
0	87522/2026	20.11.2026	BLAPL-7602/2026	CHANDAN MUKHI	GENERAL		Order Dtd. 2026-10-31		(Se No-
1	87523/2026	20.11.2026	ITA-22/2024	URMILA SAHOO	GENERAL		Order Dtd. 2026-11-03	CIVIL REVISION	(Se No-
2	87528/2026	20.11.2026	CRLMC-4099/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-11-10		(Se No-
3	87533/2026	20.11.2026	WP(C)-12968/2021	RASHMI SINHA	GENERAL		Order Dtd. 2025-07-14	WRIT BRANCH-4	(Se No- 27)
4	87540/2026	20.11.2026	WP(C)-15662/2005	SARITA RANI PATHAL	GENERAL		Final Order	WRIT BRANCH-4	(Se No- 17)
5	87576/2026	20.11.2026	WP(C)-29244/2026	APARESH BHOI	GENERAL		Order Dtd. 2026-11-19	WRIT BRANCH-3	(Se No- 51)
6	87580/2026	20.11.2026	WP(C)-37555/2026	MANAS PATI	GENERAL		Order Dtd. 2026-11-19	WRIT BRANCH-6	(Se No- 36)
7	87581/2026	20.11.2026	WP(C)-21153/2026	UDIPTA KUMAR PANDA	GENERAL		Judgement Dtd. 2026-11-18	WRIT BRANCH-2	(Se No- 34)
8	87592/2026	20.11.2026	BLAPL-6795/2026	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-11-19		(Se No- 34)

9	87602/2026	20.11.2026	WP(C)-22502/2026	UDIPTA KUMAR PANDA	GENERAL		Judgement Dtd. 2026-11-19	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 121
0	87616/2026	20.11.2026	WP(C)-35858/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-11-17	WRIT BRANCH-6	(Se No- 54)
1	87637/2026	20.11.2026	ABLAPL-13137/2026	ASISH KUMAR MOHANTY	GENERAL		Order Dtd. 2026-11-18	BAIL-2	(Se No- 12)
2	87654/2026	20.11.2026	WP(C)-35897/2026	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2026-11-17	WRIT BRANCH-8	(Se No- 41)
3	87689/2026	20.11.2026	WP(C)-35899/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-11-17	WRIT BRANCH-1	(Se No- 57)
4	87691/2026	20.11.2026	WP(C)-35895/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-11-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
5	87696/2026	20.11.2026	WP(C)-35872/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-11-17	WRIT BRANCH-1	(Se No- 57)
6	87697/2026	20.11.2026	RSA-559/2026	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2026-11-18		(Se No- 57)
7	87699/2026	20.11.2026	WP(C)-25187/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-10-15	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112
8	87700/2026	20.11.2026	WP(C)-38345/2026	D.SAMAL	GENERAL		Order Dtd. 2026-12-03	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 101
9	87701/2026	20.11.2026	ABLAPL-6670/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-11-18		(Se No- 101
0	87702/2026	20.11.2026	ABLAPL-10435/2026	DEBA KUMAR RATH	GENERAL		Entire Brief	BAIL-1	(Se No- 13)
1	87704/2026	20.11.2026	BLAPL-11934/2026	BABITA DAS	GENERAL		Order Dtd. 2026-11-20		(Se No- 13)
2	87706/2026	20.11.2026	WP(C)-24268/2026	UDIPTA KUMAR PUROHIT	GENERAL		Order Dtd. 2026-11-18	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 110
3	87710/2026	20.11.2026	WP(C)-24266/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18		(Se No- 110

4	87712/2026	20.11.2026	WP(C)-23510/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18		(Se No- 110
5	87713/2026	20.11.2026	WP(C)-23507/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18	WRIT BRANCH-8	(Se No- 56)
6	87714/2026	20.11.2026	WP(C)-21348/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18	WRIT BRANCH-1	(Se No-
7	87717/2026	20.11.2026	WP(C)-22463/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18		(Se No-
8	87719/2026	20.11.2026	WP(C)-8073/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18		(Se No-
9	87720/2026	20.11.2026	WP(C)-7893/2026	UDIPTA KUMAR PANDA	GENERAL		Order Dtd. 2026-11-18	WRIT BRANCH-5	(Se No- 32)
0	87724/2026	20.11.2026	MACA-534/2020	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2025-05-10	MISC. APPEAL SEC.	(Se No-
1	87730/2026	20.11.2026	CRLMC-4624/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2026-11-19	CRIMINAL MISC	(Se No-
2	87736/2026	20.11.2026	CONTC(CPC)-4/2005	MANOJ KUMAR RANA	GENERAL		Entire Document	OA Branch	(Se No-
3	87761/2026	20.11.2026	JCRLA-40/2022	BHAKTISUDHA SAHOO	GENERAL		Order Dtd. 2026-11-19	CRIMINAL APPEAL	(Se No- 11)
4	87815/2026	20.11.2026	WA-1282/2024	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2026-03-09	WRIT APPEAL	(Se No-
5	87820/2026	20.11.2026	FAO-158/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
6	87822/2026	20.11.2026	FAO-216/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
7	87826/2026	20.11.2026	FAO-159/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
8	87832/2026	20.11.2026	WP(C)-10771/2026	BIBHUTI BHUSAN BEHERA	GENERAL		Order Dtd. 2026-11-16	WRIT BRANCH-2	(Se No- 45)
9	87837/2026	20.11.2026	WP(C)-37766/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-11-20		(Se No- 45)
0	87840/2026	20.11.2026	FAO-189/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
1	87853/2026	20.11.2026	FAO-209/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-

2	87549/2026	20.11.2026	WP(C)-37296/2026	D BISWAL	GENERAL		Order Dtd. 2026-11-10	WRIT BRANCH-2	(Se No-
3	87572/2026	20.11.2026	BLAPL-6789/2026	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-11-18	BAIL-1	(Se No-
4	87582/2026	20.11.2026	ABLAPL-13188/2026	J.P.KAR	GENERAL				(Se No-
5	87584/2026	20.11.2026	ABLAPL-13024/2026	AMLAN SHAKTI PAUL	GENERAL				(Se No-
6	87585/2026	20.11.2026	ABLAPL-13180/2026	AMLAN SHAKTI PAUL	GENERAL			BAIL-2	(Se No-
7	87587/2026	20.11.2026	BLAPL-6795/2026	AMALAN SHAKTI PAUL	GENERAL				(Se No-
8	87589/2026	20.11.2026	BLAPL-8590/2026	AMALAN SHAKTI PAUL	GENERAL			BAIL-1	(Se No- 15)
9	87590/2026	20.11.2026	BLAPL-7864/2026	P.K.SWAIN	GENERAL				(Se No- 15)
0	87593/2026	20.11.2026	FAO-1000/2026	SHOBHAN GUPTA	GENERAL			MISC. APPEAL SEC.	(Se No-
1	87595/2026	20.11.2026	RPFAM-229/2026	S.C.DAS	GENERAL				(Se No-
2	87597/2026	20.11.2026	CRLMC-4176/2025	N.K.SATAPATHY	GENERAL			CRIMINAL MISC	(Se No-
3	87600/2026	20.11.2026	WP(C)-27936/2026	S.MOHARANA	GENERAL		Petition	WRIT BRANCH-3	(Se No- 28)
4	87601/2026	20.11.2026	WP(C)-30532/2026	NIRANJAN ROUT	GENERAL		Petition	WRIT BRANCH-4	(Se No- 19)
6	87604/2026	20.11.2026	WP(C)-27744/2026	SARAT KUMAR PRADHAN	GENERAL		Petition	WRIT BRANCH-7	(Se No- 15)
5	87605/2026	20.11.2026	WP(C)-9372/2026	P.K.DAS	GENERAL		Petition		(Se No- 15)
7	87607/2026	20.11.2026	WP(C)-38055/2026	B.N.SAHU	GENERAL		Petition	WRIT BRANCH-7	(Se No- 18)
8	87608/2026	20.11.2026	WP(C)-27742/2026	SARAT KUMAR PRADHAN	GENERAL		Petition	WRIT BRANCH-4	(Se No- 46)
9	87610/2026	20.11.2026	WP(C)-38445/2026	U.K.PANDA	GENERAL		Petition		(Se No- 46)
0	87613/2026	20.11.2026	WP(C)-29457/2025	T.K.JENA	GENERAL		Petition	WRIT BRANCH-7	(Se No- 48)

1	87615/2026	20.11.2026	WP(C)-17775/2025	P.K.MISHRA	GENERAL		Petition		(Se No-48)
2	87617/2026	20.11.2026	OJC-3817/1992	J.D.MUDULI	GENERAL				(Se No-48)
3	87619/2026	20.11.2026	OJC-3817/1992	J.D.MUDULI	GENERAL				(Se No-48)
4	87623/2026	20.11.2026	CRLMC-3333/2018	S.C.DAS	GENERAL			CRIMINAL MISC	(Se No-
5	87624/2026	20.11.2026	CRLMC-3009/2019	S.C.DAS	GENERAL			CRIMINAL MISC	(Se No-
6	87629/2026	20.11.2026	WP(C)-12564/2021	S.C.DAS	GENERAL			WRIT BRANCH-7	(Se No-48)
7	87633/2026	20.11.2026	OJC-3817/1992	J.D.MUDULI	GENERAL				(Se No-48)
8	87636/2026	20.11.2026	OJC-3817/1992	J.D.MUDULI	GENERAL				(Se No-48)
9	87640/2026	20.11.2026	CRLMC-2043/2008	S.C.DAS	GENERAL				(Se No-48)
10	87645/2026	20.11.2026	CRLMC-2985/2018	S.C.DAS	GENERAL			CRIMINAL MISC	(Se No-
11	87742/2026	20.11.2026	WP(C)-37836/2026	S K UPADHYA	GENERAL		Order Dtd. 2026-11-17	WRIT BRANCH-2	(Se No-
12	87743/2026	20.11.2026	ABLAPL-10001/2026	AMLAN MOHANTY	GENERAL				(Se No-
13	87745/2026	20.11.2026	ABLAPL-12460/2026	P.C.DAS(2)	GENERAL			BAIL-1	(Se No-14)
14	87746/2026	20.11.2026	ABLAPL-13071/2026	S.N.MISHRA	GENERAL				(Se No-14)
15	87748/2026	20.11.2026	ABLAPL-9523/2026	J.N.MOHANTY	GENERAL			BAIL-1	(Se No-
16	87751/2026	20.11.2026	ABLAPL-12307/2026	P.C.DAS(2)	GENERAL				(Se No-
17	87753/2026	20.11.2026	ABLAPL-13199/2026	R.K.DEHURY	GENERAL			BAIL-2	(Se No-
18	87755/2026	20.11.2026	BLAPL-7885/2026	P.PANIGRAHI	GENERAL				(Se No-
19	87758/2026	20.11.2026	CMAPL-96/2026	P.K.JENA	GENERAL				(Se No-
20	87760/2026	20.11.2026	FAO-893/2026	P.K.JENA	GENERAL				(Se No-

1	87764/2026	20.11.2026	CRLMC-3072/2025	AMLAN MOHANTY	GENERAL				(Se No-
2	87766/2026	20.11.2026	CRLMP-1860/2026	S.BEHERA	GENERAL				(Se No-
3	87767/2026	20.11.2026	CRLMC-4325/2026	J.D.MUDULI	GENERAL				(Se No-
4	87770/2026	20.11.2026	WP(C)-32398/2026	J.P.KAR	GENERAL				(Se No-
5	87771/2026	20.11.2026	FAO-1030/2026	A.SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
6	87772/2026	20.11.2026	FAO-1029/2026	A.SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
7	87773/2026	20.11.2026	FAO-1029/2026	A.SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
8	87775/2026	20.11.2026	ARBP-44/2025	ABINASH SUNDARAY	GENERAL				(Se No-
9	87777/2026	20.11.2026	WP(C)-27693/2026	B.C.PATRA	GENERAL			WRIT BRANCH-1	(Se No- 57)
10	87779/2026	20.11.2026	WP(C)-31045/2026	B.N.SHADANGI	GENERAL				(Se No- 57)
11	87780/2026	20.11.2026	WP(C)-31043/2026	B.N.SHADANGI	GENERAL				(Se No- 57)
12	87781/2026	20.11.2026	WP(C)-38083/2026	R.C.MALLIA	GENERAL			WRIT BRANCH-2	(Se No- 45)
13	87783/2026	20.11.2026	WP(C)-31518/2026	S.C.D.DASH	GENERAL			WRIT BRANCH-3	(Se No- 33)
14	87785/2026	20.11.2026	WP(C)-37515/2026	A.K.MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No- 101
15	87787/2026	20.11.2026	WP(C)-36721/2026	K.SAHOO	GENERAL				(Se No- 101
16	87789/2026	20.11.2026	WP(C)-779/2026	SAROJ KUMAR PARIDA	GENERAL				(Se No- 101
17	87790/2026	20.11.2026	WP(C)-2400/2026	D.NAYAK	GENERAL			WRIT BRANCH-6	(Se No- 25)

3	87793/2026	20.11.2026	WP(C)-38488/2026	J.P.KAR	GENERAL				(Se No- 25)
9	87794/2026	20.11.2026	WP(C)-38483/2026	J.P.KAR	GENERAL				(Se No- 25)
0	87796/2026	20.11.2026	WP(C)-38492/2026	J.P.KAR	GENERAL			WRIT BRANCH-5	(Se No- 53)
1	87798/2026	20.11.2026	WP(C)-38521/2026	J.P.KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
2	87799/2026	20.11.2026	WP(C)-38516/2026	J.P.KAR	GENERAL				(Se No- 122
3	87801/2026	20.11.2026	WP(C)-37964/2026	BISWAJIT DAS	GENERAL			WRIT BRANCH-5	(Se No- 53)
4	87803/2026	20.11.2026	WP(C)-5202/2026	P.K.MISHRA	GENERAL			WRIT BRANCH-7	(Se No- 18)
6	87805/2026	20.11.2026	WP(C)-38690/2026	A.SAHOO	GENERAL				(Se No- 18)
6	87807/2026	20.11.2026	WP(C)-38040/2026	A.SAHOO	GENERAL			WRIT BRANCH-4	(Se No- 52)
7	87809/2026	20.11.2026	WP(C)-37868/2026	A.SAHOO	GENERAL				(Se No- 52)
8	87811/2026	20.11.2026	WP(C)-37860/2026	A.SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 120
9	87812/2026	20.11.2026	WP(C)-37777/2026	A.SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
0	87813/2026	20.11.2026	WP(C)-38693/2026	A.SAHOO	GENERAL			WRIT BRANCH-5	(Se No- 20)
1	87814/2026	20.11.2026	WP(C)-38682/2026	A.SAHOO	GENERAL			WRIT BRANCH-1	(Se No-
2	87816/2026	20.11.2026	WP(C)-38688/2026	A.SAHOO	GENERAL			WRIT BRANCH-3	(Se No- 12)
3	87817/2026	20.11.2026	WP(C)-38694/2026	A.SAHOO	GENERAL			WRIT BRANCH-5	(Se No- 20)

4	87818/2026	20.11.2026	WP(C)-22132/2026	MANGUL NAIK	GENERAL			WRIT BRANCH-8	(Se No- 60)
5	87819/2026	20.11.2026	WP(C)-37851/2026	A.SAHOO	GENERAL			WRIT BRANCH-6	(Se No- 36)
6	87821/2026	20.11.2026	WP(C)-37791/2026	A.SAHOO	GENERAL			WRIT BRANCH-6	(Se No- 36)
7	87823/2026	20.11.2026	WP(C)-37782/2026	A.SAHOO	GENERAL			WRIT BRANCH-6	(Se No- 36)
8	87824/2026	20.11.2026	WP(C)-35767/2026	S.K.SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11
9	87825/2026	20.11.2026	WP(C)-37819/2026	A.SAHOO	GENERAL			WRIT BRANCH-4	(Se No- 38)
0	87827/2026	20.11.2026	WP(C)-37812/2026	A.SAHOO	GENERAL				(Se No- 38)
1	87828/2026	20.11.2026	WP(C)-38601/2026	A.K.MOHANTY	GENERAL			WRIT BRANCH-5	(Se No- 53)
2	87829/2026	20.11.2026	WP(C)-38515/2026	J.P.KAR	GENERAL				(Se No- 53)
3	87830/2026	20.11.2026	WP(C)-38518/2026	J.P.KAR	GENERAL			WRIT BRANCH-5	(Se No- 20)
4	87831/2026	20.11.2026	WP(C)-38498/2026	J.P.KAR	GENERAL			WRIT BRANCH-2	(Se No-
5	87833/2026	20.11.2026	WP(C)-38495/2026	J.P.KAR	GENERAL			WRIT BRANCH-7	(Se No- 15)
6	87834/2026	20.11.2026	WP(C)-38485/2026	J.P.KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11
7	87835/2026	20.11.2026	WP(C)-38482/2026	J.P.KAR	GENERAL				(Se No- 11
8	87836/2026	20.11.2026	CRLREV-465/2018	BISWAJIT DAS	GENERAL			CRIMINAL REVISION	(Se No-
9	87838/2026	20.11.2026	FA-230/2000	S.BISWAL	GENERAL			FIRST APPEAL	(Se No-
0	87839/2026	20.11.2026	SA-320/1996	M.D.BISWAL	GENERAL		Appealmemo	SECOND APPEAL	(Se No-

1	87841/2026	20.11.2026	SA-34/2002	SUNIL KUMAR PATTANAIK	GENERAL				(Se No-
2	87842/2026	20.11.2026	RSA-315/2014	P.K.BARIK	GENERAL			SECOND APPEAL	(Se No-
3	87843/2026	20.11.2026	BLAPL-13152/2022	SARADA NAYAK	GENERAL		Order Dtd. 2023-01-18	BAIL-2	(Se No- 12)
4	87844/2026	20.11.2026	WP(C)-17090/2016	P.K.SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10
5	87846/2026	20.11.2026	WP(C)-2298/2016	G.ROUT	GENERAL				(Se No- 10
6	87848/2026	20.11.2026	WP(C)-20713/2017	R.MALLICK	GENERAL			WRIT BRANCH-4	(Se No- 19)
7	87850/2026	20.11.2026	WP(C)-13548/2015	M.R.BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108
8	87851/2026	20.11.2026	WP(C)-12034/2022	S.MOHAPATRA	GENERAL			WRIT BRANCH-2	(Se No- 45)
9	87852/2026	20.11.2026	WP(C)-12032/2022	S.MOHAPATRA	GENERAL			WRIT BRANCH-2	(Se No- 45)
10	87854/2026	20.11.2026	WP(C)-33052/2011	B.K.MISHRA	GENERAL			WRIT BRANCH-1	(Se No-
11	87856/2026	20.11.2026	CRLA-870/2026	J.P.KAR	GENERAL				(Se No-
12	87861/2026	20.11.2026	ABLAPL-10692/2026	MANOJ KUMAR PATI	GENERAL			BAIL-2	(Se No- 10)
13	87863/2026	20.11.2026	ABLAPL-13204/2026	R.K.SARANGI	GENERAL				(Se No- 10)
14	87865/2026	20.11.2026	ABLAPL-11573/2026	R.K.BARIK	GENERAL			BAIL-2	(Se No- 16)
15	87866/2026	20.11.2026	BLAPL-10434/2026	B.K.PANDA	GENERAL				(Se No- 16)
16	87867/2026	20.11.2026	BLAPL-10442/2026	R.K.SARANGI	GENERAL				(Se No- 16)
17	87869/2026	20.11.2026	BLAPL-10376/2026	BISWAMITRA RANA	GENERAL			BAIL-2	(Se No- 16)

8	87870/2026	20.11.2026	BLAPL-10322/2026	M.K.PANI	GENERAL				(Se No-16)
9	87871/2026	20.11.2026	CMP-1957/2026	K.K.RATH	GENERAL				(Se No-16)
0	87872/2026	20.11.2026	RPFAM-283/2026	SAMIR BARIK	GENERAL				(Se No-16)
1	87873/2026	20.11.2026	CRLMC-2690/2026	P.K.MISHRA	GENERAL				(Se No-16)
2	87875/2026	20.11.2026	CRLMC-2390/2026	P.K.MISHRA	GENERAL				(Se No-16)
3	87876/2026	20.11.2026	CMP-1801/2026	P.K.SWAIN	GENERAL			WRIT BRANCH-4	(Se No-17)
4	87878/2026	20.11.2026	CONTC-7193/2026	M.K.PANI	GENERAL				(Se No-17)
5	87880/2026	20.11.2026	WP(C)-35773/2026	H.N.MOHAPATRA	GENERAL				(Se No-17)
6	87881/2026	20.11.2026	WP(C)-32726/2020	D.P.DASH	GENERAL			WRIT BRANCH-2	(Se No-34)
7	87882/2026	20.11.2026	WP(C)-20543/2026	R.K.BARIK	GENERAL				(Se No-34)
8	87883/2026	20.11.2026	WP(C)-34306/2026	BISWAMITRA RANA	GENERAL			WRIT BRANCH-4	(Se No-46)
9	87884/2026	20.11.2026	WP(C)-38680/2026	CHHABI RANA	GENERAL			WRIT BRANCH-8	(Se No-43)
0	87886/2026	20.11.2026	WP(C)-31990/2026	N.K.ROUT	GENERAL			WRIT BRANCH-8	(Se No-41)
1	87888/2026	20.11.2026	WP(C)-28119/2026	P.K.MOHANTY	GENERAL			WRIT BRANCH-5	(Se No-22)
2	87890/2026	20.11.2026	WP(C)-27110/2026	M.K.PANI	GENERAL			WRIT BRANCH-5	(Se No-23)
3	87892/2026	20.11.2026	WP(C)-17775/2025	P.LENKA	GENERAL		Petition		(Se No-23)

4	87895/2026	20.11.2026	WP(C)-13183/2021	H.N.MOHAPATRA	GENERAL			WRIT BRANCH-6	(Se No- 16)
5	87899/2026	20.11.2026	WP(C)-12377/2009	S.K.MOHANTY	GENERAL				(Se No- 16)
6	87903/2026	20.11.2026	CRLA-247/2017	SARBESWAR SAHOO	GENERAL			CRIMINAL APPEAL	(Se No-
7	87910/2026	20.11.2026	ABLAPL-362/2026	P.K.DAS	GENERAL				(Se No-
8	87935/2026	20.11.2026	CRLREV-248/2025	A.DAS	GENERAL		Order Dtd. 2026-11-20		(Se No-
9	87937/2026	20.11.2026	WP(C)-6211/2006	S.P.SAHOO	GENERAL				(Se No-
0	87938/2026	20.11.2026	WP(C)-40570/2023	MANGUL NAIK	GENERAL			WRIT BRANCH-8	(Se No- 40)
1	87939/2026	20.11.2026	ABLAPL-2605/2026	S.K.PRADHAN	GENERAL		Order Dtd. 2026-03-23		(Se No- 40)
2	87940/2026	20.11.2026	CRLMC-2702/2026	S.DAS	GENERAL		Order Dtd. 2026-11-19		(Se No- 40)
3	87942/2026	20.11.2026	WP(C)-28470/2026	S.KHATUA	GENERAL		Order Dtd. 2026-11-19Petition,Annexure,	WRIT BRANCH-2	(Se No-
4	87943/2026	20.11.2026	WP(C)-28470/2026	S.KHATUA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
5	87944/2026	20.11.2026	CRLMC-4082/2026	A.K.SAHU	GENERAL		Order Dtd. 2026-11-20		(Se No-
6	87945/2026	20.11.2026	CRLMC-4082/2026	A.K.SAHU	GENERAL		Order Dtd. 2026-11-20		(Se No-
7	87946/2026	20.11.2026	WP(C)-36837/2026	K.N.SAHOO	GENERAL		Order Dtd. 2026-11-19Petition,Annexure,	WRIT BRANCH-7	(Se No-
8	87947/2026	20.11.2026	WP(C)-38932/2026	K.N.SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-
9	87948/2026	20.11.2026	CRLMC-3920/2026	K.N.SAHOO	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
0	87949/2026	20.11.2026	CRLMP-1813/2026	A.PATTANAIK	GENERAL		Order Dtd. 2026-11-18		(Se No-
1	87950/2026	20.11.2026	MATA-344/2026	S.SARAMGI	GENERAL		Order Dtd. 2026-12-15		(Se No-
2	87951/2026	20.11.2026	WP(C)-38219/2026	T.K.NAYAK	GENERAL		Order Dtd. 2026-11-18	WRIT BRANCH-8	(Se No- 42)
3	87953/2026	20.11.2026	WP(C)-23539/2025	T.K.NAYAK	GENERAL		Order Dtd. 2026-11-18		(Se No- 42)

4	87954/2026	20.11.2026	CONTC-7908/2026	P.C.DASH	GENERAL		Order Dtd. 2026-11-20		(Se No- 42)

N I C (Software Team)